

has been earmarked for the development of the North Eastern Frontier Agency.

(c) By each State Government as part of the State Plan.

(d) The principal criteria for selecting areas for development in each State are pressure of population, communications, irrigation and the level of development of social and administrative services.

(e) Priorities in development plans for different areas are determined first on the basis of commitments on existing projects in relation to the available resources and, secondly, with reference to the urgent requirements of different areas.

#### CHILDREN BENEFITED BY EDUCATIONAL BROADCASTS

825. **Shri M. R. Krishna:** Will the Minister of Information and Broadcasting be pleased to state how many children are benefited by the inclusion of educational broadcasts from A.I.R. Stations?

**The Minister of Information and Broadcasting (Dr. Keskar):** Information is available only in respect of 1054 schools out of a total number of 1690 listening schools. The number of children benefited by school broadcasts in these 1054 schools is 4,30,000.

#### EXPANSION OF SOAP FACTORIES

826. **Shri Jasani:** (a) Will the Minister of Commerce and Industry be pleased to state whether any one of the big soap factory owners applied to the Government of India for the expansion of their production?

(b) If so, what are the names of those factory-owners and what was the demand made in their applications?

(c) What were the orders passed by Government on these applications?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Yes, Sir.

(b) M/S. Lever Brothers (India) Ltd. Bombay, have asked Government's permission for adding to their existing units a continuous process soap plant.

(c) No final decision has been taken in the matter so far.

29 PSD.

#### CONTRACTS SANCTIONED BY C.P.W.D.

827. { **Sardar Hukam Singh:**  
**Shri Bahadur Singh:**

(a) Will the Minister of Works, Housing and Supply be pleased to state what was the number and value of contracts (above one lakh each) sanctioned by the C.P.W.D. during 1947-1952?

(b) What was the value of contracts completed out of the sum referred to in part (a) above?

(c) What is the value, out of the sum referred to in part (b) above, of payments made?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) (i) No. 673.

(ii) Value—Rs. 21,45,99,000.

(b) Rs. 16,67,28,000.

(c) Rs. 16,06,47,000.

#### COTTAGE INDUSTRIES IN ORISSA

828. **Shri Lakshmidhar Jena:** (a) Will the Minister of Commerce and Industry be pleased to state the amount of financial aid given, in the current financial year, for the development of cottage industries in the State of Orissa?

(b) If the answer to part (a) above be in the affirmative, how such aid is distributed and what industries are the main recipients of such aid?

(c) What are the steps taken by Government to prevent misuse of funds so distributed?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Rs. 45,000.

(b) The grants have been sanctioned to two non-official organisations in Orissa. Brief details regarding the names of the organisations, the purposes for which the grants were sanctioned and the amount sanctioned in each case are given below:—

S. No.	Name of the Organisation	Purpose for which grant was sanctioned	Amount sanctioned
1	2	3	4
			Rs.
(i)	Orissa Poor Development Industry Cottage, craft schools. Cuttack.		15,000
(ii)	Do	Conversion of the Cottage into a Cottage Industries Institute.	10,000